

DB

5/5/04

J. H. Tyagi

Decided on 4/10/2001  
OA 667/2001  
(Gr. B, Code acc)

Sh. S. V. Yadav, Mumbai

Sh. K. P. Pande, Adv.

Vls.

M/o Communications &amp; Anr.

Per Tribunal

Fixed For AH  
on 4/10/2001

Qw

For Dy. Registrar

8/11/22

8/24/9

7) 4-10-2001

Ld. Counsel, Shri K. P. Pande,  
is present for the applicant and  
is heard on the O.A. He submits  
that he would like to withdraw  
the O.A. and file revised/  
better pleadings

The O.A. is disposed of as  
withdrawn with liberty provided  
to the applicant to file a fresh  
O.A. NO costs.

OS  
(S. K. Jain)  
MCA

B. N. Bahadur  
(B. N. Bahadur)  
MCA

Order/Judgement despatched  
to Applicant Respondent (s)

on 4/10/01

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